## Sanctioned quantity of cotton for export

†1692. SHRI RAM JETHMALANI: SHRI RAVI SHANKAR PRASAD:

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government has decided to export a limited quantity of cotton in the year 2010, 2011 keeping in view the demand of consumption in the textile sector in country;
  - (b) if so, the sanctioned quantity of cotton for export;
- (c) whether the responsibility of this export has been given to certain institutions and individuals; and
- (d) if so, the details of institutions and individuals and the quantity of cotton assigned to each for the export?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Yes, Sir. For cotton season 2010-11 the exportable surplus has been identified as 55 lakh bales. The would be no registration after the exportable surplus is registered.

- (c) No, Sir.
- (d) Question does not arise in view of 'c' above.

## National fibre policy

1693. SHRI SANJAY RAUT: SHRI GOVINDRAO ADIK:

Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that Government is contemplating to announce the National Fibre Policy;
  - (b) if so, what has prompted Government to propose a National Fibre Policy; and
  - (c) by when this policy will be out?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) to (c) Yes, Sir. The Government has approved the draft report of National Fibre Policy and it has been placed in the public domain.

The National Fibre Policy has been designed with a decadal perspective of 2010-20, to place India firmly on the World Fibre map by strengthening the existing

<sup>†</sup>Original notice of the question was received in Hindi.

policy framework and providing institutional and technological support for rapid fibre growth in the country.

## Non availability of cotton despite bumper crop

1694. SHRI GOVINDRAO ADIK: SHRI SANJAY RAUT:

Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that Textile Industry is not getting adequate cotton for its consumption despite the projection of a bumper crop of 325 lakh bales in the cotton season 2010-11;
  - (b) what are the reasons for the sudden increase in cotton prices; and
- (c) what measures Government proposes to take to stabilize cotton prices, without harming the interests of growers?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) No, Sir.

- (b) Cotton prices rose in accordance with market fundamentals.
- (c) To stabilize cotton prices without harming the interest of the growers, Government has put in place a cotton security policy comprising of the following measures in the cotton season 2010-11:—
  - (i) Registration of cotton export contracts would commerce from October 1, 2010.
  - (ii) Actual exports would commence from November 1, 2010-11
  - (iii) The exportable surplus is identified as 55 lakh bales.
  - (iv) There would be no registration after the exportable surplus is registered.

## Need to speed up disbursement of subsidy under TUFS

1695. SHRI SANJAY RAUT: SHRI GOVINDRAO ADIK:

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government is committed to give interest subsidy under the Technology Upgradation Fund Scheme for the Textile Industry;
  - (b) if so, the amount of subsidy disbursed so far;
- (c) whether it is a fact that subsidy disbursement is taking unduly long which is harming the beneficiaries; and
  - (d) what steps Government proposes to take to speed up disbursement?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) Yes, Sir.